NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)	_	Admission	Rule-4 of I&B	Satheesan Uthan & 2 Others Vs	
No.92/BB/				Oceanus Dwelling Pvt. Ltd.	
2017		41			

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Counsel for petitioner is present. The matter is listed today for admission. Before admitting the matter, the Tribunal feels notice to be issued to the respondent. Counsel for petitioner has no objection to order notice to the respondent at the first instance.

Issue notice to the respondent. Registry to prepare notice. Counsel for petitioner to collect the notice from the Registry and serve on the respondent.

List it on 16.10.2017.

MEMBER (J)

MEMBER (T)